

**NI CASE NO 34/2019**

**29.03.2022**

Complainant is absent without any steps.

On perusal of the case record, it transpires that the complainant is found to be absent without any steps since 27.12.2020. From the conduct of the complainant, it transpires to me that complainant is no longer interested to proceed with this case against the opposite party and accordingly, this instant case is dismissed for non-prosecution of the complainant.

Accordingly, case is disposed of.